

CODING SHEET

IN THE HIGH COURT OF ORISSA: CUTTACK

CHAPTER-VI, RULE – 28

CAVEAT PETITION

(To be filled by the Registry)

Caveat No.  Year  Date of Registration 

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D. No. \_\_\_\_\_ Date of Presentation \_\_\_\_\_

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( To be filled by the Counsel for the Caveator in black ink)

Case Type \_\_\_\_\_  
Petitioner / Appellant (s) \_\_\_\_\_  
Home District \_\_\_\_\_ Sex (M /F) \_\_\_\_\_ Age \_\_\_\_\_  
O.P./ Respondent (s) \_\_\_\_\_

Counsel for the Caveator with State Bar Council Enrolment No., E.Mail Id / Phone No./ Mobile No. if any  
\_\_\_\_\_  
\_\_\_\_\_

Subject Matter / Act

Connected / Previous/  
Covered case, if any Type  No  of

Passing Officer

Signature and full name of the  
Caveator / Counsel for Caveator